## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/211/2016

NAME OF THE PETITIONER(S)

: Raffath

NAME OF THE RESPONDENT(S)

: Southern Roofings Pvt Ltd & 4

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

R. Prithviray Padia

(CV) P. VENKATAVARADAN

Coursel box

Risponderts

Ju The

SAM JAYARAJ HOUSTON

(FOR M/S. SARVABHAUMAN

ASSOCIATES)

COUNSEL FOR

PETITIONER

29/11/16

## ORDER

Counsels for both the parties present. Counsel for respondents filed sur rejoinder, the copy of which is provided to the other side. Pleadings are complete and the matter is posted for final arguments. Put up on 11.1.2017 at 10.30 A.M.

(Ch Mohd Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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